## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

CSP No.19/(MAH)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR MEMBER (J) SHRI V. NALLASENAPATHY

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.02.2018

NAME OF THE PARTIES: Beltek Investment Pvt Ltd.

SECTION OF THE COMPANIES ACT: 230-232

## **ORDER**

CSP No. 18/230-232/NCLT/MB/MAH/2018 CSP No. 19/230-232/NCLT/MB/MAH/2018 CSP No. 20/230-232/NCLT/MB/MAH/2018 CSP No. 21/230-232/NCLT/MB/MAH/2018

The Company Petitions admitted. List this matter on 15.3.2018.

Sd/-

V. NALLASENAPATHY Member (Technical)

Tua-

B.S.V. PRAKASH KUMAR Member (Judicial)